

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No. HC.VII-35/1999/12456/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,

Shri Pranjal Bora,  
Member, MACT, Cachar.

Dated Guwahati the <sup>nd</sup> 22 December, 2023.

Sub: **Commuted leave.**

Ref:- Letter No. SMACT/14/1/5/701 dtd. 19.12.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **commuted leave for seven days from 02.01.2024 to 08.01.2024** (prefixing 31.12.2023 and 01.01.2024), **along with station leave permission, from the evening of 30.12.2023 till the morning of 09.01.2024**, has been granted. Further, you have been asked to hand over charge to the District and Sessions Judge, Silchar, Cachar, and in his absence, to the next senior most Judicial Officer available at the station.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-35/1999/12457-12459/A, dated , 22-12-23**

Copy to:

1. The Principal Accountant General (A&E), Assam, Guwahati for information.  
(A copy of the leave application in prescribed format is enclosed herewith)
2. The District and Sessions Judge, Silchar, Cachar.
- ✓3. The Project Manager, Gauhati High Court.

*[Signature]*  
**JT. REGISTRAR (VIGILANCE)**